

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 110
CP(IB) 7 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Quality Packaging

.....Applicant

V/s

Baid Industries Pvt Ltd

.....Respondent

Order delivered on ..27/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned PCS, Ms. Richa Goyal

For the Corporate Debtor :

ORDER

Pleadings are complete.

Learned Counsel for the Operational Creditor submitted that documents are uploaded on E-portal two days back but their yet to be come, hence, matter stands adjourned to 17.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Sweta